

CENTRAL ROAD RESERVE FUND

*15. SHRI GOVINDA REDDY : Will the Minister for TRANSPORT be pleased to state :

(a) whether they have constituted a Central Road Reserve Fund ;

(b) the sources of such Fund ;

(c) the States to which aid from the Fund is given; and

(d) the class of Roads to which aid is given ?

THE MINISTER FOR RAILWAYS and TRANSPORT (SHRI LAL BAHADUR) (a) to (c). The information is contained in Chapter V, and Appendices IX, X and XI of the "Report of the Ministry of Transport for 1951-52, Part II : Road Development". copies of which have been supplied to Members and are also available in the Library of the House. [Placed in Library. See No. IV No. 6 (14)]

(d) Grants from the ordinary reserve are given for road research, helping development of rural roads in States receiving relatively smaller grants from the Central Road Fund Allocation Account, and for works serving the interests of more than one State or Union as a whole.

SHRI GOVINDA REDDY : Is this Fund a pool ? Or is it constituted from the Central Fund ?

SHRI LAL BAHADUR : The source of his Fund is an extra duty on customs and excise levied on motor spirit. So it is a pool.

SHRI GOVINDA REDDY : Are the States required to contribute towards this Fund over and above their quota of customs and excise duties ?

SHRI LAL BAHADUR : They are not.

SHRI GOVINDA REDDY : How many States have been benefited by this Fund ? How many have applied for contribution from this Fund ?

SHRI LAL BAHADUR : I cannot give the names of the States. So far as I am aware, practically all of the States have been benefited by this Fund.

SHRI GOVINDA REDDY : Has the State of Mysore asked for any contribution from this Fund and if so, may I know what amount has been granted to Mysore ?

SHRI LAL BAHADUR : I am afraid I require notice.

SHRI K. B. LALL : What is the basis for the contributions to the States ?

SHRI LAL BAHADUR : Eighty per cent, of the aggregate of the Central Road Fund is credited to the allocation of the States 'on the basis of the consumption of taxed motor spirit in the States.

SHRI K. B. LALL : May I know whether this principle has worked equitably for those States which do not contribute much because of the want of big cities in their areas, but which nevertheless have large areas and so require a lot more of money for their road development work than smaller States which have got the advantage of having big cities within their areas ?

SHRI LAL BAHADUR : It is true that more developed States having big cities receive a larger share from the Central Road Fund than the others. To mitigate these inequalities, the Central Road Fund Reserve is made use of to help the less developed States. It is utilised for meeting the expenditure on the administration of the fund, and research, experiment and intelligence. Special amounts are set off for selected road projects and also for important road projects in backward areas which cannot be financed by the States themselves.

श्री जे० आर० कपूर : क्या माननीय मंत्री यह बतलाने की कृपा करेंगे कि इस समय इस कोष में कितना धन है और गत वर्ष इस कोष में कितना धन आया ?

[SHRi J. R. KAPOOR : Will the hon. Minister be pleased to state the amount of money in the Fund at present and the amount that was received last year ?]

श्री लाल बहादुर : इस कोष में इस समय ५ करोड़ रूपया है और लगभग इतना ही और सालों में भी आता रहा ।

[SHRi LAL BAHADUR : The amount of money in the Fund at present is Rs. 5 crores and, approximately, the same amount was received every year in the past.]

श्री जे० आर० कपूर : इस कोष में से गत वर्ष उत्तर प्रदेश सरकार को कितना धन दिया गया ?

[SHRi J. R. KAPOOR : How much money was given to the Uttar Pradesh Government last year from this Fund ?]

श्री लाल बहादुर : इसकी जानकारी तो मुझे नहीं है लेकिन मेरे ब्याल में जितना प्रान्त को मिलना चाहिये उससे कम नहीं मिला ।

[SHRi LAL BAHADUR : I have no information on this point but I think the State Government under reference did not receive less than what it should have.]

SHRI K. C. GEORGE : May I know whether the State of Travancore-Cochin has applied for an allotment from this Fund and if so, what amount has been sanctioned to that State ?

SHRI LAL BAHADUR : I do not exactly know about this particular State ; but as a rule most of the States apply for more than what can be allotted to them. The case of every State is being considered and we have allotted funds to practically every State.

PROF. G. RANGA : May I know how this Fund is being administered now ? There used to be a Central Road Fund

Advisory Committee. Is that body still in existence or has it been replaced by another body ?

SHRI LAL BAHADUR : I am sorry I shall require notice.

PROF. G. RANGA : Is it not a fact that according to the Nagpur Plan, targets were fixed for the various States and plans were submitted to the Government of India and in pursuance of that plan allocations are made by the Centre to the different States without any necessity for special application? from the States ?

SHRI LAL BAHADUR : In fact, we have made some changes because, as I said, certain bigger States with big cities got allocations much more than others which had no such cities like Bombay, Calcutta, or Madras. We therefore made some changes and we now contribute 15 to 20 per cent, on rural roads. Also we have been allotting funds for improvement of roads in States where it will not be possible for the States concerned to meet the whole cost.

श्री एच० डी० राजा : इस कोष में से कितना रुपया मद्रास सरकार को दिया गया ?

[SHRI H. D. RAJAH : May I know how much money was allotted to the Madras Government from this Fund ?]

GOVERNING BODY OF "DUFFERIN"

*SHRI C. G. K. REDDY : Will the Minister for TRANSPORT be pleased to state :

(a) the composition of the Governing Body of the Training Ship "Dufferin";

(b) whether representations have been received by Government since 1939, from the Dufferin Old Cadets' Association for the inclusion of an ex-cadet in the Governing Body of the "Dufferin"; and

(c) if so, what action has been taken on those representations ?